

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

Order No. 04/2023

Dated: 30th January, 2023

In continuation of Order No.03/2023, circulated vide No.2645-2749/Pr. D&SJ (South)/Admn.II/Saket/ND/2023 dated 28.01.2023, it is directed that officials (JA/JJA) posted in Pool Cars Section, Saket Court, New Delhi shall also put-up fresh files received by them before the Duty Metropolitan Magistrate in addition to their present work/duty.


(Narottam Kaushal)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New
Delhi.

3128-3227
No. _____/Pr. D&SJ(South)/Admn.II/Saket/ND/2023, New Delhi, Dated: 30/01/2023
Copy to :-

1. The Pr. District & Sessions Judges (Headquarters), Tis Hazari Courts, Delhi.
2. The Pr. District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
3. All the Judicial Officers posted in South District, Saket Courts Complex, New Delhi.
4. The Officer in-charge (Admn.-II)(South District), Saket Court Complex, New Delhi.
5. The Chief Metropolitan Magistrate (South), Saket Court Complex, New Delhi.
6. Drawing and Disbursing Officer (South), Saket Court Complex, New Delhi.
7. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
9. The Public Relation Officer, Saket Courts Complex, New Delhi.
10. The official concerned.
11. For uploading on LAYERS.
- ✓ 12. For uploading on Centralized Website through LAYERS.
13. The Personal Assistant attached to the undersigned.


(Narottam Kaushal)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New
Delhi.